

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(C) No.1558 of 2020**

CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR

Order No.02

Date: 09.07.2020

This case is taken up through video conferencing.

Mr. Ashish Kumar, learned A.C. to S.C. (L & C)-II, prays for and is allowed four weeks' time to seek instructions and file counter affidavit.

Put up this case under the heading "**For Admission**" after four weeks.

(Rajesh Shankar, J.)

Sanjay/